

respect of Chamera HE Project (Stage-I), the other offers are at various stage of negotiations/consideration.

Capital Investment for Coal Mining Projects

4821. SHRIMATI BASAVARAJESWARI: Will the Minister of ENERGY be pleased to state:

(a) Whether Government have agreed to sanction the capital investment for the coal mining projects during the remaining period of the current financial year;

(b) if so, the total sanction proposed to be made; and

(c) the coal projects which are likely to be undertaken?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (c). Yes, Sir. For the year 1987-88 the Government have made an allocation of Rs. 1026 crores for Coal India Ltd. and Rs. 125 crores for Singareni Collieries Company Ltd. The following coal mining projects have been sanctioned since 1.4.87 by the Government:

<i>Project/Company</i>	<i>Target capacity (mty)</i>	<i>Investment (Rs. in crores)</i>
1. Niljai Opencast Project (WCL)	1.90	96.89
2. Advance Action for Kalinga OCP (SECL)	-	9.25
3. Sarpi U.G. Project (ECL)	0.90	49.25
4. Nigahi OCP (NCL)	4.20	462.39

In addition the coal companies have also sanctioned 25 coal mining projects (CIL-22, SCCL-3) for a total investment of Rs. 263.44 crores under their delegated powers. 9 more coal mining projects each costing more than Rs. 20 crores are under different stages of appraisal and scrutiny.

Long Term Policy for Paper Industry

4822. SHRIMATI BASAVARAJESHWARI: Will the Minister of INDUSTRY be

pleased to state:

(a) whether the Indian Agro Paper Mills Association has asked for a long term policy for the paper industry;

(b) if so, whether they have demanded a comprehensive policy clearly demarcating the role of paper units like agro residues and waste paper for this produce;

(c) if so, what are the other suggestions made; and

(d) to what extent Government have agreed for formulating a policy?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). The Indian Agro Paper Mills Association has submitted a Memorandum stating *inter-alia* that there is need for adopting a National Policy on Paper Industry giving distinctive role for different sector of the industry, classification of paper industry on the basis of raw materials used and giving priority for agro-based paper mills over other paper mills. The other suggestions contained in the Memorandum include treating of the agro-based paper industry as agro-based industry, extension of concessions and incentives to the industry as available to agro industry, ban on establishment of new units, allowing expansion of capacities to existing agro-based paper units, providing needed impetus for growth of agro-based paper mills, provision of concessional finance for modernisation, concessional term loans and working capital, full excise exemption to agro-based paper mills, exemption of such mills from power cuts, preference in the matter of procurement of paper by DGS&D, etc.

(d) The suggestions made by the Association would be kept in view while formulating policies and programmes for the development of the paper industry, from time to time.

Installation of Third Unit of Raichur Thermal Plant

4823. SHRIMATI BASAVARAJESWARI: Will the Minister of ENERGY be pleased to state:

(a) whether the work on the installation of the third unit of Raichur Thermal Plant's second stage has been taken up;

(b) if so, the total expenditure involved in the second stage; and

(c) the time by which the second stage has also to be completed and after completion of the second stage what will be the outcome of this plant?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a). Yes, Sir.

(b) and (c). Raichur Thermal Station Stage-II Project consists of two units of 210 MW each. Unit-III was sanctioned in August, 1984 and Unit-IV has subsequently been sanctioned in August, 1987. The latest estimated cost of Unit-III is about Rs. 204.65 crores and this unit is expected to be completed by 1990-91. The estimated cost of Unit-IV is about Rs. 225 crores and this unit is expected to be completed by 1991-92. On commissioning, each of the units is expected to generate about 210 MW of Power.

LPG Agencies in Kerala

4824. SHRI K. KUNJAMBU:
SHRI K. MOHANDAS:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is a growing demand for LPG connections in Kerala;

(b) if so, the total demand as of now; and

(c) the number of new agencies proposed to be sanctioned in the State during 1988-89?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMDUTT): (a) Yes, Sir;